

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

**33. IA 1383/2022 in C.P. (IB)/1202(MB)2017**

**CORAM:**

**SHRI SHYAM BABU GAUTAM      JUSTICE P. N. DESHMUKH (Retd.)**  
**HON'BLE MEMBER (T)    HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 18.01.2023**

**NAME OF THE PARTIES:      Vineet K Choudhary    V/s    Joint  
Commissioner St No 1 Division  
Vijaywada**  
**IN THE MATTER OF**  
**KSS Petron Pvt Ltd**

**APPEARANCE :**

**FOR THE LIQUIDATOR    : Adv. Sandeep Bajaj**

**Section: 60(5) U/s 10 of Insolvency and Bankruptcy Code, 2016**

---

**ORDER**

The Court is convened through Virtual Hearing (VC). The matter could not be taken up due to paucity of time. List the matter on **03.03.2023** for hearing.

**Sd/-**  
**SHYAM BABU GAUTAM**  
**Member (Technical)**  
18.01.2023  
*ANKIT*

**Sd/-**  
**JUSTICE P. N. DESHMUKH**  
**Member (Judicial)**